

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: DELHI.

REGN. NO. CA 749/89

Shri Brij Nath Singh ..... Applicant

Vs.

State Council of Education ..... Respondent  
Research & Training

11.4.1989

Applicant through Shri D.S. Chaudhary, Counsel.

Learned counsel for the applicant seeks  
to withdraw this application. The application is  
dismissed as withdrawn.

*.....*  
(T.S. OBEROI)  
MEMBER (J)

*.....*  
( KAUSHAL KUMAR )  
MEMBER (A)